

IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.1836 of 2018

Rajesh Kumar Singh S/o Nand Kumar Singh, Resident of Village / Mohalla -
Sonpur Madhav, P.S. - Sonpur, Distt. - Saran (Chhapra).

... .. Petitioner/s

Versus

1. Rajesh Kumar Singh (Transposed to Petitioner) S/o Nand Kumar Singh resident of Village/ Mohalla- Sonpur Madhav, P.S.- Sonpur, Distt.- Saran (Chhapra).
2. Parma Nand Singh, S/o Late Dasrath Singh, resident of Village/ Mohalla- Andrakila, S.D.O. Road, Town- Hajipur, P.O.- Hajipur, P.S.- Hajipur Nagar, District- Vaishali.
- 3.1. Parma Nand Prasad son of Late Sukhdev Singh, resident of Mohalla- Gudri Bazar, Pokhra, P.O.- Hajipur Town, P.S.- Town Hajipur, District- Vaishali.
- 3.2. Parmendu Prakash son of Late Sukhdev Singh, resident of Mohalla- Gudri Bazar, Pokhra, P.O.- Hajipur Town, P.S.- Town Hajipur, District- Vaishali.
- 3.3. Braj Kishore Prasad son of Late Sukhdev Singh, resident of Mohalla- Gudri Bazar, Pokhra, P.O.- Hajipur Town, P.S.- Town Hajipur, District- Vaishali.
4. Asha Singh, W/o Binod Kumar Singh, resident of Mohalla- Jauhari Bazar Purana Gandak- Pool Road, Hajipur, P.O.- Hajipur, P.S.- Town, District- Vaishali.
6. Nishant Sharma, S/o Late Dinesh Sharma, resident of Mohalla- Hella Bazar, P.S.- Hajipur Town, District- Vaishali.
7. Binod Sharma @ Vikash Sharma, Son of Late Dinesh Sharma, resident of Mohalla- Hella Bazar, P.S.- Hajipur Town, District- Vaishali.
8. Anil Kumar, S/o Late Teras Rai, resident of Mohalla- Bhagh Taj Khan @ Pokhara, P.O.- Hajipur, District- Vaishali.
9. Smt. Manju Kumari, W/o Dr. Gajendra Narayan, resident of Mohalla- Bhagh Taj Khan @ Pokhara, P.O.- Hajipur, District- Vaishali.
10. Ram Pravesh Singh @ Ram Nath Singh, Son of Late Jagdish Singh, R/o Village/ Mohalla- Sanchi- Patti, P.O.- Hajipur, P.S.- Nagar, District- Vaishali.
11. Ajay Pratap Singh @ Sheo Kumar Singh, Son of Late Bishwanath Prasad Singh, resident of Village/ Mohalla, P.O. and P.S.- Sonpur, District- Saran (Chhapra).
12. Deepak Kumar Singh, Son of Ajay Pratap Singh @ Sheo Kumar Singh, resident of Village/ Mohalla, P.O. and P.S.- Sonpur, District- Saran (Chhapra).
13. Sanjay Singh, son of Late Krishna Kumar Singh, resident of Village/ Mohalla, P.O. and P.S.- Sonpur, District- Saran (Chhapra).
14. Rajan Singh, Son of Late Krishna Kumar Singh, resident of Village/ Mohalla, P.O. and P.S.- Sonpur, District- Saran (Chhapra).
15. Mostt. Neelam Devi, Wife of Late Krishna Kumar Singh, resident of Village/ Mohalla, P.O. and P.S.- Sonpur, District- Saran (Chhapra).



- 16. Susheela Devi, Wife of Shyam Nandan Singh, resident of Village- Mahua Singh Raj, P.O. and P.S.- Mahua, District- Vaishali.
- 17. Birendra Kumar Singh, Son of Gorakh Singh, resident of Village- Sanchipatti, Ward No.- 1, Town- Hajipur, P.S.- Town Hajipur, District- Vaishali.
- 18. Ram Babu Singh, Son of Late Dani Singh, resident of Mohalla- Bagmati, P.O.- Hajipur, P.S.- Town Hajipur, District- Vaishali.
- 19. Ajay Singh, Son of Late Ram Shobhit Singh, resident of Mohalla- Sanchipatti, P.O.- Hajipur, P.S.- Town Hajipur, District- Vaishali.
- 20. Satish Kumar Singh, Son of Yogendra Prasad Singh, resident of Village and P.O.- Sinduari, P.S.- Hajipur Sadar, District- Vaishali.
- 21. Smt. Prem Shila Singh, Wife of Jai Kishun Singh, resident of Mohalla- Pokhara, P.O.- Hajipur, P.S.- Hajipur Town, District- Vaishali.

... .. Respondent/s

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Appearance :		
For the Petitioner/s	:	Mr. Bhubneshwar Prasad, Adv.
For the Respondent/s	:	Mr. Anil Kumar, Adv.
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CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH
ORAL ORDER

18 11-05-2026 Put up this case on 10.08.2026.

(S. B. Pd. Singh, J)

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